

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL PRINCIPAL BENCH,
NEW DELHI**

Company Appeal (AT) (Ins) No. 95 of 2021

IN THE MATTER OF:

Tridhaatu Kirti Developers LLP

...Appellant

Vs.

Nandkishore Vishnu Deshpande & Ors.

...Respondents

Present:

For Appellants: Ms. Smriti Churiwal, Mr. Vishesh Kalra and Mr. Janmejy Giridhar, Advocates

For Respondents: Mr. Arjun Krishnan, Advocate for R-1

Mr. Saurabh Ajay Gupta, Advocate for R- 2 and 3.

Ms. Srishti Prabhakar, Advocate

ORDER

(Through Virtual Mode)

16.04.2021: Ld. Counsel for the Appellant seeks and is granted two weeks' time to file Rejoinder.

Let the matter be fixed 'For Admission (After Notice)' on **14th May, 2021.**

Interim Order to continue till next date of hearing.

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Mr. Kanthi Narahari]
Member (Technical)**

SC/RR